

NOTICE

It is hereby notified for the information of the Advocates, litigants and parties in person that in compliance to the directions of the Honourable the Chief Justice, the Tax Appeals as per the enclosed list have been transmitted to the Principal Seat at Bombay for placing before the Division Bench headed by Honourable Mr. Justice M.S. Sanklecha on 7th September, 2015.

sd/-

Panaji, Goa

Date : 27/08/2015

(P.M. Shinde)
Dy. Registrar (Judicial)
High Court of Bombay at Goa

SR. NO.	CASE NO.	ADVOCATE FOR THE APPELLANT	APPELLANT	RESPONDENT	ADVOCATE FOR THE RESPONDENT	NO. OF FILES	REMARKS
1	TXA-59/2015	ADV. ASHA A. DESAI	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI	M/S. LIFT CONTROL (P) LTD.	ADV. VINITA PALYEKAR	9	CONNECTED MATTERS
2	TXA-54/2015	ADV. ASHA A. DESAI	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI	M/S. LIFT CONTROL (P) LTD.	ADV. VINITA PALYEKAR		
3	TXA-58/2015	ADV. ASHA A. DESAI	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI	M/S. LIFT CONTROL (P) LTD.	ADV. VINITA PALYEKAR		
4	TXA-62/2015	ADV. ASHA A. DESAI	THE COMMISSIONER OF INCOME TAX, PANAJI	M/S. SESA GOA LTD	--	3	
5	TXA-61/2015	ADV. ASHA A. DESAI	THE COMMISSIONER OF INCOME TAX, PANAJI	M/S. SESA GOA LTD	--	3	
6	TXA-40/2015	ADV. ASHA A. DESAI	THE COMMISSIONER OF INCOME TAX, PANAJI	M/S. VPK URBAN CO-OP. CREDIT SOCIETY LTD.	--	3	
7	TXA-60/2015	ADV. ASHA A. DESAI	THE COMMISSIONER OF WEALTH TAX, PANAJI	M/S. GOA INTERNATIONAL SCHOOL PVT. LTD.	ADV. P. TALAULIKAR	3	
8	TXA-53/2012	ADV. ASHA A. DESAI	THE	M/S. DAMODAR	ADV. P. KARPE	3	

			COMMISSIONER OF INCOME TAX, PANAJI	MANGALJI AND CO. LTD			
9	TXA-56/2015	ADV. ASHA A. DESAI	THE COMMISSIONER OF INCOME TAX, PANAJI	GANGADHAR NARSINGDAS AGARWAL	--	3	
10	TXA-38/2015	ADV. ASHA A. DESAI	THE COMMISSIONER OF INCOME TAX, PANAJI	SHRI SHAUKAT KARIM PRASLA	--	8	CONNECTED MATTERS
11	TXA-81/2014	ADV. GOURISH KAMAT	ARCHANA GUINDE	THE COMMISSIONER OF INCOME TAX, PANAJI	ADV. ASHA DESAI		
12	TXA-37/2015	ADV. ASHA A. DESAI	THE COMMISSIONER OF INCOME TAX, PANAJI	RAMACANTA VELINGKAR MINERALS	ADV. S. M. SINGBAL	12	CONNECTED MATTERS
13	TXA-25/2015	ADV. ASHA A. DESAI	THE COMMISSIONER OF INCOME TAX, PANAJI	RAMACANTA VELINGKAR MINERALS	ADV. S. M. SINGBAL		
14	TXA-17/2015	ADV. ASHA A. DESAI	THE COMMISSIONER OF INCOME TAX, PANAJI	RAMACANTA VELINGKAR MINERALS	ADV. S. M. SINGBAL		
15	TXA-26/2015	ADV. ASHA A. DESAI	THE COMMISSIONER OF INCOME TAX, PANAJI	RAMACANTA VELINGKAR MINERALS	ADV. S. M. SINGBAL		

16	TXA-55/2015	ADV. ASHA A. DESAI	THE COMMISSIONER OF INCOME TAX, PANAJI	M/S. VELINGKAR BROTHERS		36	CONNECTED MATTERS
17	TXA-24/2014	ADV. ASHA A. DESAI	THE COMMISSIONER OF INCOME TAX, PANAJI	PRIME MINERALS EXPORT PVT. LTD	--		
18	TXA-25/2014	ADV. ASHA A. DESAI	THE COMMISSIONER OF INCOME TAX, PANAJI	M/S SESA GOA LTD	--		
19	TXA-34/2014	ADV. ASHA A. DESAI	THE COMMISSIONER OF INCOME TAX, PANAJI	M/S SOCIEDADE FOMENTO INDUSTRIES PVT. LTD.	ADV. SUDIN M. S. USGAONKAR		
20	TXA-31/2014	ADV. ASHA A. DESAI	THE COMMISSIONER OF INCOME TAX, PANAJI	M/S EDC LTD.	ADV. S. N. JOSHI		
21	TXA-18/2013	ADV. R. G. RAMANI	SESA GOA LTD.	JT. COMMISSIONER OF INCOME TAX, PANAJI	ADV. ASHA DESAI		
22	TXA-13/2013	ADV. ASHA A. DESAI	THE COMMISSIONER OF INCOME TAX, PANAJI	SESA GOA LTD	ADV. R. G. RAMANI		
23	TXA-14/2013	ADV. ASHA A. DESAI	THE COMMISSIONER OF INCOME TAX, PANAJI	SESA GOA LTD			

24	TXA-5/2014	ADV. ASHA A. DESAI	THE COMMISSIONER OF INCOME TAX, PANAJI	INFRASTRUCTURE LOGISTICS PVT. LTD	ADV. SUDIN M. S. USGAONKAR		
25	TXA-17/2013	ADV. R. G. RAMANI	SESA GOA LTD	JOINT COMMISSIONER OF INCOME TAX, PANAJI	ADV. ASHA DESAI		
26	CA-170/2015 IN TXA-15/2015	ADV. SAGAR B. RIVANKAR	MRS. JENNIFER TOME HILITOR OLIVEIRA	THE COMMISSIONER OF INCOME TAX, PANAJI	ADV. ASHA DESAI	5	
27	CA-171/2015 IN TXA-14/2015	ADV. SAGAR B. RIVANKAR	MR TOME HILITOR SILVESTER DE OLIVEIRA	THE COMMISSIONER OF INCOME TAX, PANAJI	ADV. ASHA DESAI	5	

Sr. No.	Case No.	Adv. For Pet.	Petitioner	Respondent	Adv. For Resp.	Number of Files	Remark
1	TXA/24/2007	Mr.Sudin Usgaonkar	V.S. Dempo and Co.Pvt.Ltd	The Assistant Commissioner of Income Tax	Asha Desai	3	
2	TXA/19/2009	Asha Desai	The Commissioner of Income Tax	V.S. Dempo and Co.Pvt.Ltd	-	11	Connected Matters
	TXA/40/2008	Asha Desai	The Commissioner of Income Tax	V.S. Dempo and Co.Pvt.Ltd	Mr. Sudin Usgaonkar		
	TXA/63/2006	Asha Desai	The Commissioner of Income Tax	V.S. Dempo and Co.Pvt.Ltd	Mr. Sudin Usgaonkar		
3	TXA/1/2008	R.G.Ramani	Sesa Industries Ltd.	The Commissioner of Income Tax	Asha Desai	9	Connected Matters
	TXA/11/2009	R.G.Ramani	Sesa Industries Ltd.	The Commissioner of Income Tax	Asha Desai		
	TXA/10/2009	R.G.Ramani	Sesa Kembla Coke Co. Ltd.	The Commissioner of Income Tax	Asha Desai		
4	TXA/25/2009	Asha Desai	The Commissioner of Income Tax	Sesa Industries Ltd.	V. Frank	3	
5	TXA/10/2010	Asha Desai	The Commissioner of Income Tax	Sesa Industries Ltd.	V. Frank	3	
6	TXA/16/2008	R.G.Ramani	Sesa Goa Ltd.	The Commissioner of Income Tax	Asha Desai	3	
7	TXA/15/2008	R.G.Ramani	Sesa Goa Ltd.	The Commissioner of Income Tax	Asha Desai	3	
8	TXA/28/2007	Mr.Sudin Usgaonkar	V.S. Dempo and Co.Pvt.Ltd	The Assistant Commissioner of Income Tax	Asha Desai		
	TXA/59/2007	Asha Desai	The Commissioner of Income Tax	V.S. Dempo and Co.Pvt.Ltd	Mr.Sudin Usgaonkar		

	TXA/58/2007	Asha Desai	The Commissioner of Income Tax	V.S. Dempo and Co.Pvt.Ltd	Mr.Sudin Usgaonkar	18	Connected Matters
	TXA/60/2007	Asha Desai	The Commissioner of Income Tax	V.S. Dempo and Co.Pvt.Ltd	Mr.Sudin Usgaonkar		
	TXA/62/2007	Asha Desai	The Commissioner of Income Tax	V.S. Dempo and Co.Pvt.Ltd	Mr.Sudin Usgaonkar		
9	TXA/68/2007	Asha Desai	The Commissioner of Income Tax	Sesa Goa Ltd.	V. Frank	66	Connected Matters
	TXA/61/2008	Asha Desai	The Commissioner of Income Tax	Sesa Goa Ltd.	V. Frank		
	TXA/62/2008	Asha Desai	The Commissioner of Income Tax	Sesa Goa Ltd.	V. Frank		
	TXA/66/2008	Asha Desai	The Commissioner of Income Tax	V.S. Dempo and Co.Pvt.Ltd	Mr. Sudin Usgaonkar		
	TXA/67/2007	Asha Desai	The Commissioner of Income Tax	Sesa Goa Ltd.	V. Frank		
	TXA/67/2008	Asha Desai	The Commissioner of Income Tax	Sesa Goa Ltd.	V. Frank		
	TXA/68/2008	Asha Desai	The Commissioner of Income Tax	V.S. Dempo and Co.Pvt.Ltd	Mr. Sudin Usgaonkar		
	TXA/2/2008	Asha Desai	The Commissioner of Income Tax	Sesa Goa Ltd.	V. Frank		
	TXA/9/2010	Asha Desai	The Commissioner of Income Tax	M/s Bandekar Bros Pv. Ltd.	Mr. Sudin Usgaonkar		
	TXA/6/2010	Asha Desai	The Commissioner of Income Tax	Sesa Goa Ltd.	V. Frank		
	TXA/30/2007	-	Sesa Goa Ltd.	The Commissioner of Income Tax	Asha Desai		
	TXA/31/2007	R.G.Ramani	Sesa Goa Ltd.	The Commissioner of Income Tax	Asha Desai		

TXA/32/2007	R.G.Ramani	Sesa Goa Ltd.	The Commissioner of Income Tax	Asha Desai
TXA/38/2008	Asha Desai	The Commissioner of Income Tax	Sesa Goa Ltd.	V. Frank
TXA/37/2008	Asha Desai	The Commissioner of Income Tax	Sesa Goa Ltd.	V. Frank
TXA/65/2008	Asha Desai	The Commissioner of Income Tax	Sesa Goa Ltd.	V. Frank
TXA/39/2008	Asha Desai	The Commissioner of Income Tax	Sesa Goa Ltd.	V. Frank
TXA/59/2010	Asha Desai	The Commissioner of Income Tax	Sesa Goa Ltd.	V. Frank